

ORISSA ACT IX OF 1950
THE ORISSA APPROPRIATION ACT, 1950

[*Received the assent of the Governor on the 31st March 1950
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AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF
 CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED
 FUND OF THE STATE OF ORISSA TO THE SERVICE
 OF THE YEAR ENDING ON THE THIRTY-FIRST DAY
 OF MARCH, 1951

BE it enacted by the Legislature of the State of Orissa as follows :—

Short title

1. This Act may be called the Orissa Appropriation Act, 1950.

Issue of
 Rs 17,28,74,313
 out of the
 Consolidated
 Fund of
 Orissa for
 the year
 1950-51.

2. From and out of the Consolidated Fund of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees seventeen crores, twenty-eight lakhs, seventy-four thousands, three hundred and thirteen towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1951, in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1951.

SCHEDULE

1	2	3		
Grant No.	Services and purposes	Sums not exceeding		
		Voted by Legislature	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	A—REVENUE ACCOUNT			
1	4—Taxes on income other than Corporation Tax.	4,54,670	..	4,54,670
	13—Other Taxes and Duties..			
2	7—Land Revenue ..	19,92,920	..	19,92,920
3	8—Provincial Excise ..	18,29,894	..	18,29,894
4	9—Stamps	1,57,660	..	1,57,660
5	10—Forest	34,21,576	..	34,21,576
6	11—Registration.. ..	3,40,726	..	3,40,726
	XVII—Irrigation, etc.—Working Expenses.			
	17—Interest on Works for which Capital Accounts are kept.			
7	18—Other Revenue Expenditure financed from Ordinary Revenues.	67,20,853	10,89,729	78,10,582
	19—Construction of Irrigation, Navigation, Embankment and Drainage Works.			
	22—Interest on Debt and other Obligations.	..	4,56,819	4,56,819
	23—Appropriation for Reduction or Avoidance of Debt.	..	10,31,743	10,31,743
8	25—General Administration ..	1,04,40,929	4,69,897	1,09,10,826
	Carried over ..	2,53,59,228	30,48,188	2,84,07,416

1	2	3		
Grant	Services and purposes	Sums not exceeding		
		Voted by Legislature	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	2,53,59,228	30,48,188	2,84,07,416
9	27—Administration of Justice	16,53,917	4,67,320	21,21,237
10	28—Jails and Convict Settlements.	18,93,440	..	18,93,440
11	29—Police	1,35,60,693	..	1,35,60,693
12	36—Scientific Departments ..	47,027	..	47,027
13	37—Education	1,51,77,328	..	1,51,77,328
14	38—Medical	51,01,160	..	51,01,160
15	39—Public Health	16,94,928	8,800	17,03,728
16	40—Agriculture	79,45,492	..	79,45,492
17	41—Veterinary	20,67,505	..	20,67,505
18	42—Co-operation	14,17,302	..	14,17,302
19	43—Industries	31,31,356	..	31,31,356
	43-A—Capital outlay on Industrial Development.			
20	44—Aviation	1,11,201	..	1,11,201
21	12—Charges on account of Motor Vehicles Act.	37,24,077	..	37,24,077
	47—Miscellaneous Departments.			
22	50—Civil Works	1,23,00,219	76,866	1,23,77,085
23	50—Civil Works—Expenditure in connection with Capital Construction.	60,22,987	..	60,22,987
	Carried over ..	10,12,07,860	36,01,174	10,48,09,034

1	2	3		
Grant No.	Services and purposes	Sums not exceeding		
		Voted by Legislature	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	10,12,07,860	36,01,174	10,48,09,034
24	50—Civil Works—Public Works, Common Establishment and Tools and Plant.	29,63,106	..	29,63,106
	XLI—Receipts from Electricity Schemes—Working Expenses.			
	52—Interest on Capital outlay on Electricity Schemes.			
25	52-A—Other revenue Expenditure connected with Electricity Schemes.	6,95,906	3,06,499	10,02,405
	53—Capital outlay on Electricity Scheme within the Revenue Account.			
26	54—Famine	5	..	5
	54-A—Territorial and Political Pension.			
	55—Superannuation Allowances and Pensions.			
27	55-A—Commutation of Pensions financed from Ordinary Revenues.	20,49,481	22,09,462	42,58,943
	83—Payments of Commuted value of Pensions.			
	85—Payments to Retrenched Personnel.			
28	56—Stationery and Printing..	14,51,782	..	14,51,782
29	30—Ports and Pilotage ..	13,92,308	..	13,92,308
	57—Miscellaneous ..			
	Carried over ..	10,97,60,448	61,17,135	11,58,77,58

1	2	3		
Grant No	Services and purposes	Sums not exceeding		
		Voted by Legislature	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	10,97,60,448	61,17,135	11,58,77,583
31	63—Extraordinary Charges ..	4,84,183	..	4,84,183
32	63-A—Expenditure connected with Post-war Planning and Development.	2,03,412	..	2,03,412
33	64-B—Civil Defence ..	8,718	..	8,718
	Total—A ..	11,04,56,761	61,17,135	11,65,73,896
	B—OTHER EXPENDITURE			
34	68—Construction of Irrigation, Navigation, Embankment and Drainage works.	3,35,02,000	14,98,000	3,50,00,000
35	72—Capital outlay on Industrial Development outside the Revenue Account.	40,00,000	..	40,00,000
36	81-A—Capital outlay on Electricity Schemes outside the Revenue Account.	80,00,162	..	80,00,162
37	82—Capital Account of other Provincial works outside the Revenue Account.	13,72,000	..	13,72,000
	82-A—Capital outlay on Road Co-ordination Scheme outside the Revenue Account.			
38	85-A—Capital outlay on Provincial Schemes of State Trading.	5	..	5
39	Advances Repayable ..	54,52,760	..	54,52,760
40	Loans to Municipalities, Port Funds, etc. ..	24,75,490	..	24,75,490
	Loans to Government Servants			
	Total—B ..	5,48,02,417	14,98,000	5,63,00,417
	GRAND TOTAL ..	16,52,59,178	76,15,135	17,28,74,313